

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No.161/2017
CP-1073/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th December 2017, 10.30 A.M

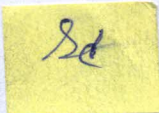
Name of the Company	G.S.Tradelink Pvt.Ltd. & Anr.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

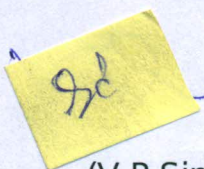
1. TIAINLA
Dy Director
o/o RD (ER)
MCA
6.12.17
- 2) Noelle Banerjee
Petitioners
6/12/17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government are present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)